| | | Annexure - 7 Name of the corporate debtor: Jindal Builtech Private Limited; Date of commencement of CIRP: 26-03-2021; List of creditors as on: 13-01-2022 List of operational creditors (Government dues) (Amount 118) | | | | | | | | | | | | | |
|-----|---|--|---------------------------|----------------|-----------------------------|-----------------|--|--|------------------------------|---|--------------------------------------|------------------|---------------|--------------------------|---------------------------|
| Sl. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount | Amoun | | | | |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarant ee | Whether related party? | % of voting share in CoC, if applicable | Amount of contingen t claim | of any mutual | t of claim | Amount of claim under | Remarks, if any |
| | State Taxes & Excise Department | Himanchal Government | 30-12-2021 | 3,81,37,133 | 3,81,37,133 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 0 | | Provisionally admitted |
| | Employee State Insurance Corporation (ESIC) | Himanchal Government | 29-12-2021 | 4,460 | 4,460 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 0 | | Provisionally admitted |
| | Deputy Excise & Taxation Commissioner (ST) | Gurugram, Haryana | | 4,66,082 | 4,66,082 | Unsecured | 0 | 0 | No | 0 | 0 | 0 | 0 | 0 | Provisionally admitted |
| | | Total | | 3,86,07,675 | 3,86,07,675 | - | - | - | - | - | - | - | - | - | |